CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.363 of 1996

Wednesday this the 27th day of March, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

F.Joseph Michael, Diesel Assistant, Erode, Permanent Address: 18-Z-3 Govindasamy Nagar, Mettupalayam, 641301.

.... Applicant

(By Advocate Mr. T.C.Govindaswamy)

۷s.

- Union of India through the General Manager, SouthernRailway, Headquarters Office, Park Town PO, Madras. 3.
- The Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat.
- 3. The Chief Personnel Officer, SouthernRailway, Headquarters Office, Park Town PO, Madras. 3.

.... Respondents

(By Advocate Mr. K.S.Bahuleyan for StandingCounsel)

The application having been heard on 27th March, 1996, the Tribunal on the same day delivered the following:

ORDER

Applicant has moved Divisional Personnel Officer for refixation of his pay. The representation has been pending consideration for more than eleven months. Learned Standing Counsel for respondents submits that a speaking order will be passed on A-4 and communicated to applicant

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within two months from today. We record the submission and dispose of the application accordingly. No costs.

Dated this the 27th day of March, 1996.

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

*ks273/-

LIST OF ANNEXURE

1. Annexure A4: A true copy of the representation dated 29.3.95 submitted by the applicant to the second respondent.